Annexure 7

Name of Corporate Debtor: Ankit Metal & Power Limited Date of Commencemnt of CIRP: 03 May 2024 (Version 2: Pursuant to claims received and updated as on 14 November 2025)

List of Operational Creditors (Government Dues)

SI No.	Details of the claimant		Details of claim received		Details of claim Admitted							Amount			
	Department	Governm ent	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarante e	related	% of voting Share in COC if applicable	Amount of continge nt claim	of any mutual dues that	Amount of claim not admitted	Amount of claim under verification	Remarks if any
1	Assistant Commissioner of Income Tax, Central Circle- 3(2), Kolkata	West Bengal	19 September 2024	2,34,79,25,580	-	Taxes	-	-	-	-	-	-	-	2,34,79,25,580	
2	Commissioner of Commercial Taxes, Govt of West Bengal	West Bengal	13 May 2024	52,84,47,190	48,77,17,296	Fees	-	-	-	-	-	-	-	4,07,29,893	
3	Employees PF Organisation	West Bengal	04 February 2025	43,47,007	43,47,007	Penalty	-	-	-	-	-	-	-	-	
4	Employees' State Insurance Corporation	West Bengal	14 June 2024	2,58,427	2,58,427	Penalty	-	-	-	-	-	-		-	
5	WBSEDCL	West Bengal	23 July 2024	2,25,02,859	2,25,02,859	Charges	-	-	-	-	-	-		-	
6	Director of Electricity Duty	West Bengal	02 August 2024	36,05,67,929	31,60,67,285	Charges	-	-	-	-	-	-	-	4,45,00,644	
	Total			3,26,40,48,992	83,08,92,874		-	-		-	-	-	-	2,43,31,56,117	